

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NO. 21847 OF 2017

**COMMISSIONER CUSTOMS CENTRAL EXCISE
AND SERVICE TAX, BILASPUR**

APPELLANT(S)

VERSUS

M/S. NALWA STEEL AND POWER LTD.

RESPONDENT(S)

WITH

CA No.2760/2014, CA No.8616/2011
 CA No. 10425/2016, CA No.2087/2012, CA No.1204/2008
 CA No.8476/2011, CA Nos.4265-4266/2011
 CA Nos.10274-10275/2010, C.A. Nos.11373-11376/2011
 CA No.5837/2013, CA Nos.7370-7372/2011
 CA No.5273/2009, CA Nos.9287-9288/2014
 CA Nos.9863-9864/2014, CA Nos.9857-9858/2014
 CA Nos.5264-5265/2015, CA Nos.4005-4007/2015
 CA Nos.6702-6703/2015, CA Nos.3998-3999/2015
 CA Nos.5322-5323/2015, CA Nos.4003-4004/2015
 CA Nos.6700-6701/2015, CA Nos.4000-4002/2015
 CA No.6698/2015, CA Nos.6705-6706/2015
 CA Nos.6707-6708/2015, CA No.1470/2016
 CA No.7184/2012, SLP (C) Nos.29677/2012
 CA Nos. 7298-7299/2008, CA Nos.5513-5514/2013
 CA No.2602/2013, CA Nos.454-455/2010
 CA No.2349/2018, CA No.96/2018
 CA No.91/2018, CA Nos.87-88/2009, CA No.11036/2017
 SLP(Civil)..... CC Nos. 2941-2942/2011
 SLP(Civil)..... CC No. 728/2011
 SLP(Civil) No.2856/2011, SLP(Civil) No.31306/2011
 SLP(Civil) No. 31308/2011, CA Nos.7093-7095/09
 SLP(Civil) No.26820/2015, CA No.6844/2008
 CA Nos.5277-5279/2011, CA No.4846/2009
 SLP(C) No.9277/2012, CA No.3897/2014
 CA Nos.5149-5150/2015, CA Nos.5868-5869/2012
 CA Nos.4078-4084/2009, SLP(Civil) No 31305/2011
 CA Nos.6205-6207/2012, CA No.224/2010
 CA No.5365/2010, CA No.10931/2013
 SLP (C) No.13382/2015, SLP (C) No.15862/2017
 CA No.10842/2011, CA Nos.10048-10055/2011
 CA No.8185/2010, CA No.2116/2012
 SLP(Civil) CC No.018831, CA Nos.4244-4245/2017
 CA Nos.5527-5530/2011, CA Nos.2485-2486/2018
 CA No.2534/2009, CA No.1168-1171/2012
 CA No. 4820/2008, SLP (C) No.31206/2015
 CA No.3865/2013, CA No.5816/2012
 CA Nos.2934-2935/2008, SLP(C) No. 30599/2015
 CA No.2056 of 2009, SLP(Civil) Nos.1094-95/2013
 CA No.4774 of 2011, SLP(Civil) No.31921 of 2011

CA No.14727/2015, CA No.156/2016
 SLP(C) No.21042/2017, CA No.2677/2010
 CA No.525/2012, SLP (C) No.33196/2014
 SLP (C) No.32150/2014, CA No.5765/2011
 SLP No.3096/2008, SLP(C) No.17339/17
 SLPC(C) No.18779/17, CA No.4661/2018
 CA No.2940/2014, SLP (C) No.21955 /2014
 CA Nos.446-453/2010, CA No.1014/2014
 CA No.10012 /2014, C.A. Nos.1548-1551/2009
 CA No.2552/2010, C.A. No.01061/2011
 SLP (C) No.24870/2014, CA No.10395/2016
 SLP(C) No.18594/2018, C.A. No.5742/2018
 CA No.1067/2009
 CA Nos.8799-8801/2017 (@SLP(C)Diary No.16811/2017)
 SLP (C) No.33236/2017, CA No.6686 / 2018
 SLP(C) No.....Diary No.7029/2018
 CA No.4695/2010, CA Nos.5920-5921/2010
 CA NO.10619/2010, CA No.5256/2009
 SLP No.4538/2009, CA Nos.4083-4087/2014
 CA Nos.5950-5954/2016, CA No.4965/2014
 CA No.693/2018, CA No.17373/2017
 SLP(C) No.17431/2017, CA No.3167/2018
 CA Nos.4660-62/2014, CA Nos.281/2013
 CA Nos.5308-09/2015, C.A. Nos.11136 -11137/2013
 CA No.2334/2017, SLP (C) No.13065/2013
 CA No.2804/2018, CA Nos.3954-3957/2010
 CA Nos.1801-1807/2014, CA No.808/2011
 CA Nos.12030-12035/2016, CA Nos.387-389/2016
 CA Nos.1981-1986/2012, CA No.2101/2009
 CA Nos.4574-4575/2009, CA No.6374/2009
 CA Nos.299-301/2009, SLP(C) No.19252/2011
 CA No.3234/2011, CA No.2885/2015
 CA Nos.6032/2012, CA Nos.10087-10089/2016
 CA No.10689/2017, CA Nos.10701-10702/2017
 CA Nos.10699-10700/2017
 CA No.....Diary No.31909/2017
 CA No.15500/2017, CA Nos.816-819/ 2017
 CA Nos.7825-7826/2009, CA No.6984/2011
 CA Nos.2802-2804/2009, SLP (C) No.36482/2010
 SLP (C) No.29633/2012, CA No.5257/2009
 CA No.1811/2009, CA No. 896/2009
 CA No.8511/2011, CA No.9928/2017
 CA Nos.5859-5862/2010, CA No.05948/2010
 CA No.866/2009, CA No.1441/2010
 CA No.6118/2009, CA No.14140/2015
 CA Nos.8059-8061/2009, CA Nos.07442-7447/2018
 CA No.18003/2017, CA No.8049/2018, CA No.6542/2011
 CA No.2209/2018, CA No.6949/2015
 CA No.3037/2011, CA No.7571/2009
 CA No.7988 of 2010, CA No.18245/2017
 CA No.1276/2018, CA No.1761/2018
 CA No.1764/2018
 CA No.174/2018 (@SLP(C)Diary No.39168/2017)

CA No.1119/2019 (@SLP(C) No.25287/2015)
 CA No.17984/2017, CA No.1762/ 2018, CA No.9499/2017, CA
 No.9789/2017, CA No.1464/2018, SLP (C) No.36099/2013
 CA No.9406/2017, CA No.20964/2017, CA No.1765/2018, CA
 No.7645/2018, SLP(C)CC Nos.9011-9012/2017
 CA No.1466/2018, CA No.2286/2018, CA No.3142/2018,
 CA No.21847/2017, SLP(C) No.....Diary No.20731/2018
 SLP(C) No..... Diary No.18155/2018
 SLP(C) No.18243/2018, SLP(C) No.18228/18
 SLP(C) No.18232/2018, SLP(C) No.18242/2018
 SLP(C) No.18245/2018, CA No.8069/18
 SLP (C) No.18233/2018, SLP(C) No.20838/2018
 CA No.6877/18, SLP(C) No.18235/2018
 SLP (C) No.18278/2018, SLP(C) No.22196/2018
 SLP(C) No.18238/2018, SLP(C) No.18234/2018
 SLP(C) No.20839/2018, SLP(C) No.18780/2018
 SLP(C) No.18247/2018, CA No.8073/2018
 CA No.8071/2018, SLP(C) No.18244/2018
 CA No.8074/2018, SLP(C) No.18248/2018
 SLP(C) No.18267/2018, CA No.11069 / 2017
 SLP(C) Nos.21539-21540/2011
 CA No.11221/2017, CA No.8072/2018
 CA No.9772/2017, CA No.3599/2018
 CA No.10433/2017, CA No.10246/2017
 CA No.2986/2005, CA No.1523/2009
 CA No.3159/2004, CA No.2903/2008
 SLP(C) No.34464/2013
 SLP(C) Nos.10830-10831/2014
 CA Nos.7163-7166/2012, SLP (C) No.18697/2014
 SLP(C) No.24585/2011,
 CA Nos.16134-16136/2017, CA No.6057/2011
 SLP (C) No.5420/2015, CA No.3980/2018
 CA Nos.7014-7015/2011, CA No.2801/18
 CA No.7143/2005, CA Nos.227-228/2010
 CA Nos.17301-17302/2017
 CA No.9335/2017, CA No.2261/2006
 CA No.3528/2008, CA No.8541/2009
 CA Nos.2003-2004/2010, CA Nos.7174 -7175/2010
 CA No.7032/2015, CA No.9958/2017
 SLP(C) No.25605/2016, CA No.3455/2004
 CA No.9038/2011, CA No.4233/2009
 CA No.4233/2009, CA No.445/2010
 CA No.1382/2010, CA No.2071/2011
 CA No.6750/2008, CA No.1753/2018
 CA No.10009/2017, CA No.21062/2017
 SLP (C) No.19546/2017, SLP (C) No.23093/2017
 SLP(C) No.19569/2017, CA No.10858/2017
 SLP(C) No.6773/2016, CA Nos.7452-7457/2010
 CA No.5992/2010, CA Nos.013853-013859/2015,
 CA No.1316/2017, CA No.9297/2012, SLP (C) No.34315/2014
 CA No.4978/2009, CA No.10431/2011
 SLP (C) No.5077/2015, CA No.6610/2012
 CA No.9859/2018, CA No.5118/2015 (@SLP (C) No.19801/2012)

CA No.9298/2012, CA No.4555/2012
CA No.2233-2235/2011, CA No.2007/2010
CA No.11047/2017, CA No.6208/2016
SLP(C) Nos.5884-5887 of 2017
CA Nos.16947-16948/2017, CA Nos.16939-16940/2017
CA No.16943-16944/2017, CA No.16945-16946/2017
CA Nos.5445-5446/2017, SLP(C) No.14084/2018
SLP(C) No.20291-20293/2018, SLP(C) No.20288-20290/2018
CA No.3608/2018, CA No.5687-5688/2018
CA No.15484/2017, CA No.11014/2017
CA No.17475/2017, CA No.6714/2018
CA No.11225/2017, CA No.7300/2008
CA No.5669/2014, CA No.16347/2017
CA No.5291/2017, CA No.4966/2014
CA No.12744/17, SLP (C) No.23593/2014
SLP (C) No.19663/2014, SLP No.23594/2014
CA No.3510/2018, CA No.10219/2016
CA No.11119/2017, CA No.16917/2017
CA No.2471/2018, CA No.3513-3514/2018
CA No.4630-4631/2018, CA No.10122/2018
CA No.7266/2018, CA No.7419/2018
CA No.7395/2018, CA No.14019-14020/2015
CA No.6083-6085/2018, SLP(C) Nos.31161-31165/2015
CA No.9254/2015, CADiary No.11648 / 2016
CA No.5460/2017, CA No.6206/2016
CA No.1758-1759/2018, CA Nos.7013/2016
CA Nos.20827/2017, CA Nos.5067/2016
CA Nos.6601-6604/2015, CA Nos.6378-6379/2016
CA No.5923/2016, SLP(C) No.30590/2015
CA No.6989/2016, CA Nos.10168-10169/2016
CA No.1558/2016, CA Nos.3641-3642/2015
CA Nos.8676-8679/2015, CA No.6792/2011
CA No.10884/2016, CA No.1907/2015
CA No.8675/2015, CA No.3993/2009
CA No.5697/2018, CA No.3239/2015
CA No.19830/2017, CA Nos.5698-5699/2012
CA Nos.2518-2519/2013, CA No.1908/2015
CA No.5158/2015, CA No.11228/2017
CA No.8130/2012, CA No.3117/2016
CA Nos.1749-1750/2018, SLP (C) No.33928/2015
CA No.2882/2015, CA No.10461/2016
CA No.15128/2017, CA No.1760/2018
CA Nos.5620-5621/2015, CA No.9543/2017
CA No.6614/2018, CA No.4004/2009
SLP(C) No.7255/2018, CA No.9774/2017
CA No.9773/2017, CA No.10008/2017
CA No.012496/2017, CA No.20004/2017
SLP(C) No.26825/2015,
CA No.3890/2017, CA No.4077/2016
CA Nos.5426-5427/2016, CA Nos.5666-5668/2008
CA No.5183/2009, CA No.5663 of 2008

O R D E R

On being mentioned, these matters are taken on Board.

Ms. Nisha Bagchi, learned counsel appearing for the appellant(s)/petitioner(s) submits that since tax effect in these matters is less than the sum of Rupee one crore as per the circular dated 11.07.2018 issued by Ministry of Finance, Department of Revenue, Central Board of Indirect Taxes & Customs, New Delhi, the appellant(s)/petitioner(s) is not supposed to press the instant appeals and the special leave petitions. She also handed over a list of such cases in the Court today which are taken on record.

In view of the above, the instant appeals and the special leave petitions are dismissed as not pressed on the ground of low tax effect.

It is, however, made clear that the question of law is left open.

.....J
[A. K. SIKRI]

.....J
[S. ABDUL NAZEER]

.....J
[M. R. SHAH]

NEW DELHI;
FEBRUARY 06, 2019.

ITEM NO.804 COURT NO.2 SECTION IV-A, I, III to XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 21847 OF 2017

COMMISSIONER CUSTOMS CENTRAL EXCISE
AND SERVICE TAX, BILASPUR

APPELLANT(S)

VERSUS

M/S. NALWA STEEL AND POWER LTD.

RESPONDENT(S)

WITH

CA No.2760/2014, CA No.8616/2011
CA No. 10425/2016, CA No.2087/2012, CA No.1204/2008
CA No.8476/2011, CA Nos.4265-4266/2011
CA Nos.10274-10275/2010, C.A. Nos.11373-11376/2011
CA No.5837/2013, CA Nos.7370-7372/2011
CA No.5273/2009, CA Nos.9287-9288/2014
CA Nos.9863-9864/2014, CA Nos.9857-9858/2014
CA Nos.5264-5265/2015, CA Nos.4005-4007/2015
CA Nos.6702-6703/2015, CA Nos.3998-3999/2015
CA Nos.5322-5323/2015, CA Nos.4003-4004/2015
CA Nos.6700-6701/2015, CA Nos.4000-4002/2015
CA No.6698/2015, CA Nos.6705-6706/2015
CA Nos.6707-6708/2015, CA No.1470/2016
CA No.7184/2012, SLP (C) Nos.29677/2012
CA Nos. 7298-7299/2008, CA Nos.5513-5514/2013
CA No.2602/2013, CA Nos.454-455/2010
CA No.2349/2018, CA No.96/2018
CA No.91/2018, CA Nos.87-88/2009, CA No.11036/2017
SLP(Civil)..... CC Nos. 2941-2942/2011
SLP(Civil)..... CC No. 728/2011
SLP(Civil) No.2856/2011, SLP(Civil) No.31306/2011
SLP(Civil) No. 31308/2011, CA Nos.7093-7095/09
SLP(Civil) No.26820/2015, CA No.6844/2008
CA Nos.5277-5279/2011, CA No.4846/2009
SLP(C) No.9277/2012, CA No.3897/2014
CA Nos.5149-5150/2015, CA Nos.5868-5869/2012
CA Nos.4078-4084/2009, SLP(Civil) No 31305/2011
CA Nos.6205-6207/2012, CA No.224/2010
CA No.5365/2010, CA No.10931/2013
SLP (C) No.13382/2015, SLP (C) No.15862/2017
CA No.10842/2011, CA Nos.10048-10055/2011
CA No.8185/2010, CA No.2116/2012
SLP(Civil) CC No.018831, CA Nos.4244-4245/2017
CA Nos.5527-5530/2011, CA Nos.2485-2486/2018

CA No.2534/2009, CA No.1168-1171/2012
 CA No. 4820/2008, SLP (C) No.31206/2015
 CA No.3865/2013, CA No.5816/2012
 CA Nos.2934-2935/2008, SLP(C) No. 30599/2015
 CA No.2056 of 2009, SLP(Civil) Nos.1094-95/2013
 CA No.4774 of 2011, SLP(Civil) No.31921 of 2011
 CA No.14727/2015, CA No.156/2016
 SLP(C) No.21042/2017, CA No.2677/2010
 CA No.525/2012, SLP (C) No.33196/2014
 SLP (C) No.32150/2014, CA No.5765/2011
 SLP No.3096/2008, SLP(C) No.17339/17
 SLPC(C) No.18779/17, CA No.4661/2018
 CA No.2940/2014, SLP (C) No.21955 /2014
 CA Nos.446-453/2010, CA No.1014/2014
 CA No.10012 /2014, C.A. Nos.1548-1551/2009
 CA No.2552/2010, C.A. No.01061/2011
 SLP (C) No.24870/2014, CA No.10395/2016
 SLP(C) No.18594/2018, C.A. No.5742/2018
 CA No.1067/2009
 CA Nos.8799-8801/2017 (@SLP(C)Diary No.16811/2017)
 SLP (C) No.33236/2017, CA No.6686 / 2018
 SLP(C) No.....Diary No.7029/2018
 CA No.4695/2010, CA Nos.5920-5921/2010
 CA NO.10619/2010, CA No.5256/2009
 SLP No.4538/2009, CA Nos.4083-4087/2014
 CA Nos.5950-5954/2016, CA No.4965/2014
 CA No.693/2018, CA No.17373/2017
 SLP(C) No.17431/2017, CA No.3167/2018
 CA Nos.4660-62/2014, CA Nos.281/2013
 CA Nos.5308-09/2015, C.A. Nos.11136 -11137/2013
 CA No.2334/2017, SLP (C) No.13065/2013
 CA No.2804/2018, CA Nos.3954-3957/2010
 CA Nos.1801-1807/2014, CA No.808/2011
 CA Nos.12030-12035/2016, CA Nos.387-389/2016
 CA Nos.1981-1986/2012, CA No.2101/2009
 CA Nos.4574-4575/2009, CA No.6374/2009
 CA Nos.299-301/2009, SLP(C) No.19252/2011
 CA No.3234/2011, CA No.2885/2015
 CA Nos.6032/2012, CA Nos.10087-10089/2016
 CA No.10689/2017, CA Nos.10701-10702/2017
 CA Nos.10699-10700/2017
 CA No.....Diary No.31909/2017
 CA No.15500/2017, CA Nos.816-819/ 2017
 CA Nos.7825-7826/2009, CA No.6984/2011
 CA Nos.2802-2804/2009, SLP (C) No.36482/2010
 SLP (C) No.29633/2012, CA No.5257/2009
 CA No.1811/2009, CA No. 896/2009
 CA No.8511/2011, CA No.9928/2017
 CA Nos.5859-5862/2010, CA No.05948/2010
 CA No.866/2009, CA No.1441/2010
 CA No.6118/2009, CA No.14140/2015
 CA Nos.8059-8061/2009, CA Nos.07442-7447/2018
 CA No.18003/2017, CA No.8049/2018, CA No.6542/2011

CA No.2209/2018, CA No.6949/2015
 CA No.3037/2011, CA No.7571/2009
 CA No.7988 of 2010, CA No.18245/2017
 CA No.1276/2018, CA No.1761/2018
 CA No.1764/2018
 CA No.174/2018 (@SLP(C)Diary No.39168/2017)
 CA No.1119/2019 (@SLP(C) No.25287/2015)
 CA No.17984/2017, CA No.1762/ 2018, CA No.9499/2017, CA
 No.9789/2017, CA No.1464/2018, SLP (C) No.36099/2013
 CA No.9406/2017, CA No.20964/2017, CA No.1765/2018, CA
 No.7645/2018, SLP(C)CC Nos.9011-9012/2017
 CA No.1466/2018, CA No.2286/2018, CA No.3142/2018,
 CA No.21847/2017, SLP(C) No.....Diary No.20731/2018
 SLP(C) No..... Diary No.18155/2018
 SLP(C) No.18243/2018, SLP(C) No.18228/18
 SLP(C) No.18232/2018, SLP(C) No.18242/2018
 SLP(C) No.18245/2018, CA No.8069/18
 SLP (C) No.18233/2018, SLP(C) No.20838/2018
 CA No.6877/18, SLP(C) No.18235/2018
 SLP (C) No.18278/2018, SLP(C) No.22196/2018
 SLP(C) No.18238/2018, SLP(C) No.18234/2018
 SLP(C) No.20839/2018, SLP(C) No.18780/2018
 SLP(C) No.18247/2018, CA No.8073/2018
 CA No.8071/2018, SLP(C) No.18244/2018
 CA No.8074/2018, SLP(C) No.18248/2018
 SLP(C) No.18267/2018, CA No.11069 / 2017
 SLP(C) Nos.21539-21540/2011
 CA No.11221/2017, CA No.8072/2018
 CA No.9772/2017, CA No.3599/2018
 CA No.10433/2017, CA No.10246/2017
 CA No.2986/2005, CA No.1523/2009
 CA No.3159/2004, CA No.2903/2008
 SLP(C) No.34464/2013
 SLP(C) Nos.10830-10831/2014
 CA Nos.7163-7166/2012, SLP (C) No.18697/2014
 SLP(C) No.24585/2011,
 CA Nos.16134-16136/2017, CA No.6057/2011
 SLP (C) No.5420/2015, CA No.3980/2018
 CA Nos.7014-7015/2011, CA No.2801/18
 CA No.7143/2005, CA Nos.227-228/2010
 CA Nos.17301-17302/2017
 CA No.9335/2017, CA No.2261/2006
 CA No.3528/2008, CA No.8541/2009
 CA Nos.2003-2004/2010, CA Nos.7174 -7175/2010
 CA No.7032/2015, CA No.9958/2017
 SLP(C) No.25605/2016, CA No.3455/2004
 CA No.9038/2011, CA No.4233/2009
 CA No.4233/2009, CA No.445/2010
 CA No.1382/2010, CA No.2071/2011
 CA No.6750/2008, CA No.1753/2018
 CA No.10009/2017, CA No.21062/2017
 SLP (C) No.19546/2017, SLP (C) No.23093/2017
 SLP(C) No.19569/2017, CA No.10858/2017

SLP(C) No.6773/2016, CA Nos.7452-7457/2010
 CA No.5992/2010, CA Nos.013853-013859/2015,
 CA No.1316/2017, CA No.9297/2012, SLP (C) No.34315/2014
 CA No.4978/2009, CA No.10431/2011
 SLP (C) No.5077/2015, CA No.6610/2012
 CA No.9859/2018, CA No.5118/2015 (@SLP (C) No.19801/2012)
 CA No.9298/2012, CA No.4555/2012
 CA No.2233-2235/2011, CA No.2007/2010
 CA No.11047/2017, CA No.6208/2016
 SLP(C) Nos.5884-5887 of 2017
 CA Nos.16947-16948/2017, CA Nos.16939-16940/2017
 CA No.16943-16944/2017, CA No.16945-16946/2017
 CA Nos.5445-5446/2017, SLP(C) No.14084/2018
 SLP(C) No.20291-20293/2018, SLP(C) No.20288-20290/2018
 CA No.3608/2018, CA No.5687-5688/2018
 CA No.15484/2017, CA No.11014/2017
 CA No.17475/2017, CA No.6714/2018
 CA No.11225/2017, CA No.7300/2008
 CA No.5669/2014, CA No.16347/2017
 CA No.5291/2017, CA No.4966/2014
 CA No.12744/17, SLP (C) No.23593/2014
 SLP (C) No.19663/2014, SLP No.23594/2014
 CA No.3510/2018, CA No.10219/2016
 CA No.11119/2017, CA No.16917/2017
 CA No.2471/2018, CA No.3513-3514/2018
 CA No.4630-4631/2018, CA No.10122/2018
 CA No.7266/2018, CA No.7419/2018
 CA No.7395/2018, CA No.14019-14020/2015
 CA No.6083-6085/2018, SLP(C) Nos.31161-31165/2015
 CA No.9254/2015, CADiary No.11648 / 2016
 CA No.5460/2017, CA No.6206/2016
 CA No.1758-1759/2018, CA Nos.7013/2016
 CA Nos.20827/2017, CA Nos.5067/2016
 CA Nos.6601-6604/2015, CA Nos.6378-6379/2016
 CA No.5923/2016, SLP(C) No.30590/2015
 CA No.6989/2016, CA Nos.10168-10169/2016
 CA No.1558/2016, CA Nos.3641-3642/2015
 CA Nos.8676-8679/2015, CA No.6792/2011
 CA No.10884/2016, CA No.1907/2015
 CA No.8675/2015, CA No.3993/2009
 CA No.5697/2018, CA No.3239/2015
 CA No.19830/2017, CA Nos.5698-5699/2012
 CA Nos.2518-2519/2013, CA No.1908/2015
 CA No.5158/2015, CA No.11228/2017
 CA No.8130/2012, CA No.3117/2016
 CA Nos.1749-1750/2018, SLP (C) No.33928/2015
 CA No.2882/2015, CA No.10461/2016
 CA No.15128/2017, CA No.1760/2018
 CA Nos.5620-5621/2015, CA No.9543/2017
 CA No.6614/2018, CA No.4004/2009
 SLP(C) No.7255/2018, CA No.9774/2017
 CA No.9773/2017, CA No.10008/2017
 CA No.012496/2017, CA No.20004/2017

SLP(C) No.26825/2015,
CA No.3890/2017, CA No.4077/2016
CA Nos.5426-5427/2016, CA Nos.5666-5668/2008
CA No.5183/2009, CA No.5663 of 2008

Date : 06-02-2019 These matters were mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE M.R. SHAH

For Appellant(s) Ms. Nisha Bagchi, Adv.
Ms. Pooja Sharma, Adv.
Mr. B. Krishna Prasad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The instant appeals and the special leave petitions
are dismissed as not pressed in terms of the signed
order.

As a sequel to the above, pending interlocutory
applications, if any, stand disposed of.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR

(Signed Order is placed on the file)

PS : Office to supply the copy of this record of proceedings along with signed order to all concerned branches immediately